

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1290  
ANSWERED ON:01.12.2005  
TENDERS FOR PURCHASE OF STATIONERY  
Jha Shri Raghunath

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the JS&CAO, Ministry of Defence has invited tenders for purchase of stationery and other articles by brand names recently;
- (b) if so, whether there is any provision in the new GFR, 2005 for calling tenders by brand names;
- (c) if not, the action proposed to be taken against the authorities responsible for calling tenders by brand names;
- (d) the reasons for not putting tenders on the website;
- (e) the steps taken to put them on website forthwith;
- (f) whether JS&CAO has called for samples from the vendors whose rates have been selected by them; and
- (g) if so, the justification thereof?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): The Office of Joint Secretary (Trg.) & CAO has invited tenders for purchase of stationery items by generic names to the extent feasible in terms of Rule 160 (vii) of General Financial Rules, 2005. Out of 43 items, only 5 items of low value, such as Ball pen and Refil, etc. were by brand names.

(d) & (e): As the requirement of the Department was on urgent basis, the tenders could not be put on website earlier. However, the same is available on the website, [www.caomod.nic.in](http://www.caomod.nic.in) now.

(f) & (g): Samples were invited from all bidders along with their quotations for the purpose of verifying the quality of the items to be procured.